

DIVISION BENCH  
COURT - II

**O-230**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/226(KB)2021

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>TH</sup> MAY 2024**

|                  |   |
|------------------|---|
| IN THE MATTER OF | <b>MADANKUMAR KISHORILAL AGARWAL<br/>VS<br/>PARAMOUNT HOSPITALS PRIVATE LIMITED</b> |
| UNDER SECTION    | <b>SEC. 241(1)</b>  |

**Appearance (via video conferencing/physically)**

Mr. Navneet Sewak, Adv. ] For the Petitioner

Mr. Akhilesh Shrivastava, Adv. ] For the Respondent

Mr. Sumit Devralia, CMA ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **18<sup>th</sup> July, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**